

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**(MP) CP 1 of 2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Peoples International & Services Pvt Ltd

V/s

Ashok Kumar Khosla & Alliance  
Industries Ltd

Section: 90(7) of Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

**(through video conferencing)**

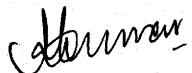
The parties are represented through their respective counsels.

In view of adjournment in TP 137 of 2019 [TP 120 of 2016 (CP 24 of 2016), the instant matter is also adjourned.

List the matter on 11.06.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 1st day of April, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**